Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 30-11-2021; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digitof registration number: 10166

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27042796134	99.77	0	46007995	180706104	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	1071193714	1	0		1053776347		17090541	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	66437078	31	61724538	0.23	140000	12001	4560539	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		38	28407141024	37	27104520672	100.00	1053916347	46346822	202357184	